

INDUSTRIAL ALL RISK POLICY- ADD ON WORDINGS

PORT BLOCKAGE

Loss resulting from interruption of or interference with the Business in consequence of blockage of the port or harbour which causes disruption to shipping and is caused by stranding, grounding, sinking or capsize and/or through collision or contact of any vessel or craft with any other vessel, craft, structure or other object of any kind shall be deemed to be loss resulting from damage to property used by the Insured at the Situation.